

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 21.12.2018 (Friday)

Court of Chairperson

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 806 of 2018	Ram Niwas Basia & Ors. Vs. Vijender Sharma, R.P of Global Houseware Ltd.	Rishi Kapoor	

By Order

-sd/-

Registrar

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